

HIGH COURT OF SIKKIM

GANGTOK

No. 42/ESTT./HCS

Date : 18/11/2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice, High Court of Sikkim, has been pleased to constitute a Selection Committee consisting of the following officers of the High Court Registry for conducting driving tests and interviews of candidates for engagement as Driver on purely temporary/contractual basis in the Establishment of the High Court of Sikkim:-

1. Mr. Benoy Sharma, Director, Sikkim Judicial Academy;
2. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim; and
3. Mr. Rudra P. Rimal, Additional Registrar(I.T.)/Chief Protocol, High Court of Sikkim.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 978-89/ESTT./HCS

Dated Gangtok, the 18th November, 2025

Copy to:-

1. Mr. Benoy Sharma, Director, Sikkim Judicial Academy.
2. Mr. Prosenjit Manna, Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
3. Mr. Rudra P. Rimal, Additional Registrar(I.T.)/Chief Protocol, High Court of Sikkim.
4. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Registrar, High Court of Sikkim.
8. Registrar(Judicial Service), High Court of Sikkim.
9. Chief Accounts Officer, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. Personal file.
12. File and
13. Guard file

Registrar (Judicial Service)